

ORISSA HIGH COURT

FILING REPORT AS ON :08/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0002915/2021	KSHIROD KUMAR SAHOO @ KHIROD KUMAR SAHOO VS STATE OF ODISHA	SUBHOCHANDRA MOHAPATRA VS	BALLIGUDA /15 /2021 () //
2	BLAPL/0002916/2021	MISHRA GOLARY VS STATE OF ODISHA	ASIT KUMAR JENA VS	Judambo /4 /2020 () //
3	BLAPL/0002917/2021	BIKASH @ BIKRAM SAMAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /159 /2020 () //
4	BLAPL/0002918/2021	RUSTAM KHAN VS STATE OF ODISHA	LAXMIDHAR DASH VS	/ /0 () //
5	BLAPL/0002919/2021	LAJARA DIGAL VS STATE OF ODISHA	HARIPAD MOHANTY VS	BALLIGUDA /45 /2021 () //
6	BLAPL/0002920/2021	BISHAL MAHANAND VS STATE OF ODISHA	UMAKANTA BARIK VS	BHAWANIPATNA TOWN /11 /2021 () //
7	BLAPL/0002921/2021	RABI SOY VS STATE OF ODISHA	SARADA PRASAD DASH VS	THAKURMUNDA /43 /2008 () //
8	BLAPL/0002922/2021	HAGURA SING VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /308 /2019 () //
9	BLAPL/0002923/2021	JHALLU RAY @ JHALU RAY VS STATE OF ODISHA	NIRANJAN LENKA VS	BETNOTI /183 /2020 () //
10	BLAPL/0002924/2021	JITENDRA JHA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /49 /2021 () //
11	BLAPL/0002925/2021	GYANAJYOTI CHHATAR VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH SADAR /211 /2017 () //

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12	BLAPL/0002926/2021	AJU@AJAYA MALLIK VS STATE OF ODISHA	B.N.MAHAPATRA VS	JAJPUR ROAD /412 /2020 () //
13	BLAPL/0002927/2021	MADHA NAIK @ MAUDA NAIK VS STATE OF ODISHA	B.N.MAHAPATRA VS	BADAMPAHAD /48 /2020 () //
14	BLAPL/0002928/2021	BABURAM @ BIKASH KUMAR JENA VS STATE OF ODISHA	PRATIK DASH VS	BHADRAK TOWN /159 /2020 () //
15	BLAPL/0002929/2021	BIKASH PUJARI VS STATE OF ODISHA	RAMAKANTA PANDA VS	BALLIGUDA /235 /2020 () //
16	BLAPL/0002930/2021	SURESH CHANDRA MAHALIK VS STATE OF ODISHA	KALPATARU MISHRA VS	PHIRINGIA /34 /2021 () //
17	BLAPL/0002931/2021	RAMI @ KAINCHA @ RAMESH PARIDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /178 /2019 () //
18	BLAPL/0002932/2021	BABU NAIK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	JAGANNATHA PRASAD /34 /2021 () //
19	BLAPL/0002933/2021	BINOD @ GOURISANKAR JENA VS STATE OF ODISHA	VIVEKANAND JENA VS	BANGRIPOSI /207 /2020 () //
20	BLAPL/0002934/2021	SAHAJAN KHAN @ SAJAN KHAN VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	BALIPATNA /11 /2021 () //
21	BLAPL/0002935/2021	JAGA @ NIRAKAR JENA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	DHUSURI /37 /2021 () //
22	BLAPL/0002936/2021	SULEMAN KANDULANA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	SUNDARGARH SADAR /125 /2017 () //
23	BLAPL/0002937/2021	MANI @ SURGYAMANI DAS	D.MITRA	CHAULIAGANJA /50 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002938/2021	RAJENDRA SADANGI	DIBYA JYOTI SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002939/2021	PRAMOD RANA	SATYABRATA PANDA	JAGDALPUR /161 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002940/2021	SURABALA DAS	PRAVASH CHANDRA JENA	BHOGRAI /244 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002941/2021	NIMAIN SINGH	PRAVASH CHANDRA JENA	JALESWAR /97 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002942/2021	JITENDRA SETHI @ JITU	SIDHARTH PRASAD DAS	KABISURYANAGAR (KODALA) /334 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002943/2021	KAILASH GOUDA	SIDHARTH PRASAD DAS	DHARAKOT PS /172 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002944/2021	DILLIP KUMAR GOCHHI	RAGHUNATH DAS MOHAPATRA	GOBINDAPUR /17 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002945/2021	MANI @ MANIBHADRA SAHU @ SAHOO	BIBHUDANANDA MOHAPATRA	DHUSURI /37 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002946/2021	ARUN SINGH @ ARUN KUMAR SINGH	PRAVASH CHANDRA JENA	JALESWAR /97 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002947/2021	CHANDAN DAS	PRAVASH CHANDRA JENA	BHOGRAI /244 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002948/2021	PAPU DAS	LAXMIDHAR MAHAPATRA	KHANDAGIRI P.S. /540 /2020
		VS	VS	()

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35	BLAPL/0002949/2021	STATE OF ODISHA PAPU @ BISWANATH DHADA VS	BIBHUDANANDA MOHAPATRA VS	// TIHIDI /173 /2020 ()
36	CMAPL/0000089/2021	STATE OF ODISHA SRIDHAR CHARAN DAS VS	ADV. VS	// // ()
37	CMAPL/0000090/2021	COMMISSIONER, LAND RECORDS AND SETTLEMENT JAGANNATH JENA VS	SUKANTA KUMAR NAYAK (2) VS	// // ()
38	CMAPL/0000091/2021	BHAGIRATHI SAHU KHIROD KUMAR OTA VS	ADV VS	// // ()
39	CMAPL/0000092/2021	ASISH KUMAR DIBEDI THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD VS	ADV VS	// // ()
40	CMP/0000219/2021	NIRUPAMA MOHANTY SUCHITRA BISWAL VS	S.S.JENA VS	// // ()
41	CMP/0000220/2021	STATE OF ODISHA PRAMILA NAYAK VS	PRASANNA KUMAR DASH VS	// // ()
42	CMP/0000221/2021	STATE OF ODISHA ANUPAMA BARIK VS	S.S.JENA VS	// // ()
43	CONTC/0002374/2021	STATE OF ODISHA HANUMAN PRASAD AGRAWAL VS	ADV VS	// // ()
44	CONTC/0002375/2021	LAXMAN AMAT ASHOK KUMAR AGRAWAL VS	ADV VS	// // ()
45	CONTC/0002376/2021	LAXMAN AMAT UPENDRA KUMAR MOHAPATRA VS	ADV VS	// // ()
		SASWAT MISHRA, IAS		//

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46	CONTC/0002377/2021	D.PRADHAN VS SASWAT MISHRA, IAS	ADV VS	// 0 //
47	CONTC/0002378/2021	SUVASINI SAHOO VS BISHNUPADA SETHI	ADV VS	// 0 //
48	CONTC/0002379/2021	RAMARANJAN DASH VS SANJEEV CHOPRA, IAS	ADV VS	// 0 //
49	CONTC/0002380/2021	RAMESH CHANDRA SAHU VS SATYABRATA SAHU	ADV VS	// 0 //
50	CONTC/0002381/2021	BIDYADHAR PRADHAN VS SECRETARY, DEPT. OF HIGHER EDUCATION	ADV VS	// 0 //
51	CONTC/0002382/2021	JAGANNATH PRASAD NAYAK VS SURESH CHANDRA MOHAPATRA, IAS	SAMBHRAM DAS VS	// 0 //
52	CONTC/0002383/2021	RITUBALA SINHA VS ANU GARG, IAS	ADV VS	// 0 //
53	CONTC/0002384/2021	BIKRAM BAG VS CHAIRMAN, CENTRAL ADMINISTRATIVE TRIBUNAL, CUTTACK		// 0 //
54	CONTC/0002385/2021	JAGANNATH LENKA VS RASHID KHAN, IAS	ADV VS	// 0 //
55	CONTC/0002386/2021	RABINARAYAN PANDA VS PRASANTA KUMAR MOHANTY	ADV VS	// 0 //
56	CONTC/0002387/2021	SATYABHAMA GUIN VS AJAMBAR MOHANTY	RAJKISHORE SWAIN VS	// 0 //
57	CONTC/0002388/2021	NANDA KISHORE PADHI	ADV	//

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		VS	VS	0
		SWADHA DEV SINGH		//
58	CONTC/0002389/2021	AMARENDRA SARANGI	ADV	//
		VS	VS	0
		PRADEEP KUMAR JENA, IAS		//
59	CONTC/0002390/2021	RAJENDRA NARAYAN KAR	ADV	//
		VS	VS	0
		PRADEEP KUMAR JENA, IAS		//
60	CONTC/0002391/2021	PRATAP KESHARI DALABEHERA	ADV	//
		VS	VS	0
		COMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA		//
61	CONTC/0002392/2021	BASUMATI ROUT	ADV	//
		VS	VS	0
		LAXMAN BHOI, DEO		//
62	CONTC/0002393/2021	SUDHANSU SEKHAR PANDA	ADV	//
		VS	VS	0
		DISTRICT EDUCATION OFFICER, SUBARNAPUR		//
63	CONTC/0002394/2021	BALARAM PUROHIT	ADV	//
		VS	VS	0
		PUSPA MINZ, DEO		//
64	CONTC/0002395/2021	JAYASHREE MISHRA	ADV	//
		VS	VS	0
		STATE OF ORISSA		//
65	CONTC/0002396/2021	REGISTRAR (JUDICIAL), ORISSA HIGH COURT	ADV.	//
		VS	VS	0
		V.V.YADAV		//
66	CONTR/0000022/2021	SUDHANSU SEKHAR ROUT	ADV	//0
		VS	VS	0
		DR. RAHUL PR, IPS		//
67	CONTR/0000023/2021	MANAS DAS	ADV	//0
		VS	VS	0
		DR. K.SIVA SUBRAMANI, IPS		//
68	CONTR/0000024/2021	DURGA PRASAD SWAIN	ADV	//0
		VS	VS	0

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69	CONTR/0000025/2021	DR. SARAVANA VIVEK M, IPS BIRANCHI NARAYAN MISHRA VS	ADV VS	// / /0 ()
70	CONTR/0000026/2021	DR. RAJ KISHORE DORA, IPS SOUMYA RANJAN SUKLA VS	ADV VS	// / /0 ()
71	CONTR/0000027/2021	DR. PRATEEK SINGH, IPS PRASANT KUMAR BARAL VS	ADV VS	// / /0 ()
72	CONTR/0000028/2021	DR. UMASHANKAR DASH, IPS SNIGDHARANI PATTANAYAK VS	ADV VS	// / /0 ()
73	CRLA/0000188/2021	DR. SIDDHARTH KATARIA, IPS PRAVAS SAHOO VS	JAYANTA KUMAR MAJHI VS	// SAHADEV KHUNTA /336 /2019 ()
74	CRLA/0000189/2021	STATE OF ODISHA DHANU DAS VS	SANTOSH KUMAR MAHANTY VS	// JAGANNATHA PRASAD /111 /2019 ()
75	CRLLP/0000014/2021	STATE OF ODISHA VS	DILLIP KUMAR MISHRA (A.G.A.) VS	// TIRTOL /300 /2012 ()
76	CRLMA/0000096/2021	RAKESH KUMAR BEURA RAMESH CHANDRA BARAD VS	ADV VS	// NAYAGARH SADAR /42 /2020 ()
77	CRLMC/0000752/2021	STATE OF ODISHA PAPU @ PRASANTA PRADHAN VS	SOURA CHANDRA MOHAPATRA VS	// BIRIDI PS /112 /2017 ()
78	CRLMC/0000753/2021	STATE OF ODISHA SURYA PRASAD TRIPATHY VS	NIRANJAN PANDA VS	// / /0 ()
79	CRLMC/0000754/2021	SASMITA RATH @ TRIPATHY SAROJ KUMAR SAHU @ HADU VS	SAROJ KUMAR MISHRA VS	// / /0 ()
		STATE OF ODISHA		//

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80	CRLMC/0000755/2021	RANGADHAR DEHURY VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	GHATAGAON /148 /2011 () //
81	CRLMC/0000756/2021	SK. AKHTAR HOSEN VS STATE OF ORISSA	AMULYA RATNA PANDA VS	/ /0 () //
82	CRLMC/0000757/2021	SK. FAKIR VS STATE OF ORISSA	AMULYA RATNA PANDA VS	BALASORE SADAR /172 /2016 () //
83	CRLMC/0000758/2021	SUNIL @ BABLU DUTTA @ MUNDA VS RINA @ REENA DUTTA @ MUNDA	SIDHARTHA DAS VS	/ /0 () //
84	CRLMC/0000759/2021	DEBASISH TANDI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	JEYPORE SADAR /121 /2004 () //
85	CRLMC/0000760/2021	KALANDI MALLIK @ KALIA MALLIK VS STATE OF ORISSA	B.N.MAHAPATRA VS	KALINGA NAGAR /22 /2004 () //
86	CRLMC/0000761/2021	GURUPRASAD DAS VS STATE OF ORISSA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
87	CRLMP/0000653/2021	SUBAS CHANDRA MAHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	/ /0 () //
88	CRLMP/0000654/2021	DHANESWAR BHOI VS STATE OF ODISHA	BIBHUDATTA PANDA VS	/ /0 () //
89	CRLMP/0000655/2021	AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
90	CRLMP/0000656/2021	BABULI SWAIN VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //
91	CRLMP/0000657/2021	PRATIMA ROUT	BICHITRA NARAYAN SATAPATHY	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMP/0000658/2021	PRAVATI NAYAK	BHABANI SANKAR DAS	//0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLREV/0000152/2021	PADMA LOCHAN BEHERA	M.M.SWAIN	//0
		VS	VS	()
		INSPECTOR IN CHARGE TANGI POLICE STATION		//
94	CRLREV/0000153/2021	TANKADHAR PATRA	PARTHA SARATHI DAS	//0
		VS	VS	()
		DEBABRATA KHUNTIA		//
95	CRLREV/0000154/2021	RAJIB PRADHAN	PARTHA SARATHI DAS	KEONJHAR TOWN /35 /2021
		VS	VS	()
		STATE OF ODISHA		//
96	FAO/0000087/2021	BATAKRUSHNA LENKA	S.S.JENA	//
		VS	VS	()
		SECRETARY, G.A DEPARTMENT		//
97	RPFAM/0000034/2021	SANJAY KUMAR DANDASENA	AMIT KUMAR NATH	//
		VS	VS	()
		STATE OF ODISHA		//
98	TRP(C)/0000139/2021	SARTHAK PATTANAIK	S.D.DAS	//
		VS	VS	()
		ARUNDHATI MOHANTY		//
99	TRP(C)/0000140/2021	ITISHREE DAS	NRUSINGH CHARAN ROUT	//
		VS	VS	()
		SOUMYA RANJAN MOHANTY		//
100	TRPCRL/0000034/2021	MANINI GURU	DURGA PRASAD PRADHAN	BHUBAN /45 /2021
		VS	VS	()
		STATE OF ODISHA		//
101	WA/0000317/2021	STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	()
		BANCHHANIDHI BEHERA		//
102	WA/0000318/2021	STATE OF ODISHA	ADDL. STANDING COUNSEL	//
		VS	VS	()

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103	WA/0000319/2021	SWARNALATA SAHOO JAYAPRAKASH BAG VS STATE OF ORISSA	SUJATA JENA VS	// // 0 //
104	WA/0000320/2021	KANAKALATA MAHANAND VS STATE OF ORISSA	SUJATA JENA VS	// 0 //
105	WA/0000321/2021	SANAT KUMAR AGHARIA VS STATE OF ORISSA	SUJATA JENA VS	// 0 //
106	WA/0000322/2021	CHITTARANJAN PANDA VS STATE OF ORISSA	SUJATA JENA VS	// 0 //
107	WA/0000323/2021	SUNIL KUMAR NAIK VS STATE OF ORISSA	SUJATA JENA VS	// 0 //
108	WP(C)/0013345/2021	PRADIPTA RANJAN DAS VS R.T.O., KENDRAPARA	CHANDAN MISHRA VS	// 0 //
109	WP(C)/0013346/2021	PRADIPTA RANJAN DAS VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
110	WP(C)/0013347/2021	GIRISH CHANDRA BEHERA VS R.T.O., CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
111	WP(C)/0013348/2021	PRAHALAD SAHOO VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
112	WP(C)/0013349/2021	DHUSHASAN PATRA VS R.T.O., CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
113	WP(C)/0013350/2021	SUSANTA KUMAR BEHERA VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //

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114	WP(C)/0013351/2021	SUSANTA KUMAR BEHERA VS R.T.O., CHANDIKHOL	CHANDAN MISHRA VS	// 0 //
115	WP(C)/0013352/2021	NANDA KISHORE MOHANTY VS R.T.O., CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
116	WP(C)/0013353/2021	SUSANTA KUMAR BEHERA VS R.T.O., CHANDIKHOL	CHANDAN MISHRA VS	// 0 //
117	WP(C)/0013354/2021	AJAYA SETHY VS R.T.O., CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
118	WP(C)/0013355/2021	SUSANTA KUMAR BEHERA VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
119	WP(C)/0013356/2021	PRAVASINI PANDA VS R.T.O., CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
120	WP(C)/0013357/2021	SUSANTA KUMAR BEHERA VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
121	WP(C)/0013358/2021	GIRISH CHANDRA BEHERA VS R.T.O., CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
122	WP(C)/0013359/2021	NITYANANDA SAHOO VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
123	WP(C)/0013360/2021	GIRISH CHANDRA BEHERA VS R.T.O., CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
124	WP(C)/0013361/2021	PRAHALAD SAHOO VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
125	WP(C)/0013362/2021	ADITYA KUMAR SAHU	SUBASH CHANDRA PANI	//

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		VS	VS	0
126	WP(C)/0013363/2021	R.T.O., CHANDIKHOLE DIG OF POLICE, P.M.T. ODISHA	CHANDAN MISHRA	//
		VS	VS	0
127	WP(C)/0013364/2021	R.T.O., JHARSUGUDA NASIM MAHAMMAD	SUBASH CHANDRA PANI	//
		VS	VS	0
128	WP(C)/0013365/2021	R.T.O., CHANDIKHOLE PRADYUMNA KUMAR SAHOO	CHANDAN MISHRA	//
		VS	VS	0
129	WP(C)/0013366/2021	R.T.O., CHANDIKHOL PREMALATA MALLICK	SUBASH CHANDRA PANI	//
		VS	VS	0
130	WP(C)/0013367/2021	R.T.O., CHANDIKHOLE PRAHALAD SAHOO	CHANDAN MISHRA	//
		VS	VS	0
131	WP(C)/0013368/2021	R.T.O., CUTTACK NASIM MAHAMMAD	SUBASH CHANDRA PANI	//
		VS	VS	0
132	WP(C)/0013369/2021	R.T.O., CHANDIKHOLE BANTI KUMAR AGARWAL	CHANDAN MISHRA	//
		VS	VS	0
133	WP(C)/0013370/2021	R.T.O., KALAHANDI NASIM MAHAMMAD	SUBASH CHANDRA PANI	//
		VS	VS	0
134	WP(C)/0013371/2021	R.T.O., CHANDIKHOLE SAROJ KUMAR JENA	K.C.MAJHI	//
		VS	VS	0
135	WP(C)/0013372/2021	R.T.O., CUTTACK ASHOK BARU	UPENDRA KUMAR SAMAL	//
		VS	VS	0
136	WP(C)/0013373/2021	MCL, BURLA SURATH KUMAR DAS	KARUNAKAR RATH	//
		VS	VS	0

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137	WP(C)/0013374/2021	STATE OF ODISHA CHINMAYA MOHAPATRA VS	LAXMINARAYAN PATEL VS	// // 0
138	WP(C)/0013375/2021	JOINT COMMNR. OF C AND S, BOARD OF REVENUE, ORISSA PRALAYA KUMAR ACHARYA VS	D.N.MOHAPATRA VS	// // 0
139	WP(C)/0013376/2021	STATE OF ODISHA ANUPA KUMAR JENA VS	PRAFULLA KUMAR RATH VS	// // 0
140	WP(C)/0013377/2021	STATE OF ODISHA BINAPANI DASH VS	SANGRAM MISHRA VS	// // 0
141	WP(C)/0013378/2021	MEMBER, BOARD OF REVENUE, ODISHA MONALISA KANUNGO VS	SURYA NARAYAN PATNAIK VS	// // 0
142	WP(C)/0013379/2021	STATE OF ODISHA GOPAL KRISHNA KALO VS	RAJENDRA KUMAR PRADHAN VS	// // 0
143	WP(C)/0013380/2021	STATE OF ODISHA NIRUPAMA MAHANTA VS	KARUNAKAR RATH VS	// // 0
144	WP(C)/0013381/2021	SECY, CHSE, ODISHA SK. NAZIRUDDIN VS	MAMATA MISHRA VS	// // 0
145	WP(C)/0013382/2021	STATE OF ODISHA KASHINATH MOHARANA VS	RAJENDRA KUMAR PRADHAN VS	// // 0
146	WP(C)/0013383/2021	MEMBER, BOARD OF REVENUE, ODISHA NIRAKARA SATPATHY VS	KARUNAKAR RATH VS	// // 0
147	WP(C)/0013384/2021	STATE OF ODISHA DHIREN KUMAR BEHERA VS	RAJENDRA KUMAR PRADHAN VS	// // 0
		MEMBER, BOARD OF REVENUE, ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :08/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0013385/2021	DEBASIS MALLICK VS SECY., CHSE, ODISHA	KARUNAKAR RATH VS	// 0 //
149	WP(C)/0013386/2021	ORISSA SECURITY AND SERVICE EMPLOYEES UNION VS THE CHAIRMAN CUM MD, MCL, BURLA	SOMNATH MISHRA VS	// 0 //
150	WP(C)/0013387/2021	APARAJITA SAHU VS MEMBER, BOARD OF REVENUE	RAJENDRA KUMAR PRADHAN VS	// 0 //
151	WP(C)/0013388/2021	BANANI GOSWAMI VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
152	WP(C)/0013389/2021	MANORAMA DEI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
153	WP(C)/0013390/2021	ANURADHA NAYAK VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
154	WP(C)/0013391/2021	BAMAN CHARAN MAJHI VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
155	WP(C)/0013392/2021	ANANTA NARAYAN MISHRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
156	WP(C)/0013393/2021	JYOTI RANJAN SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
157	WP(C)/0013394/2021	MAGUNI SAHOO VS COLLECTOR AND DM, JAGATSINGHPUR	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
158	WP(C)/0013395/2021	PURASTTAM NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
159	WP(C)/0013396/2021	MANAS RANJAN PANDA	MOHENDRA KUMAR MOHAPATRO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0013397/2021	SUJATA DUTTA	LAXMAN BHOI	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0013398/2021	BIJAY KUMAR PRADHAN	H.N.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0013399/2021	SANTOSH KUMAR SAHA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0013400/2021	GOLAP MOHAPATRA	LAXMAN BHOI	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0013401/2021	SABITA SAHOO	SARBESWAR BEHERA	//
		VS	VS	0
		COLLECTOR AND DM OF CUTTACK		//
165	WP(C)/0013402/2021	GOPAL KRISHNA BEHERA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0013403/2021	DR. HIMANSU BHUSAN SAMANT SINGHAR	BHARAT JALLI	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0013404/2021	KALUCHARAN SAHOO	RANJAN KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0013405/2021	PRAGATI ROUT	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0013406/2021	SULOCHANA MOHAPATRA	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0013407/2021	MURALIDHAR SAHOO	PRADEEP KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0013408/2021	STATE OF ODISHA MADHUSUDAN PANDA VS	BIBHUDANANDA MOHAPATRA VS	// // 0
172	WP(C)/0013409/2021	STATE OF ODISHA SAKTILAL BHOI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
173	WP(C)/0013410/2021	STATE OF ODISHA PRAVAT NALINI BEHERA VS	AMIYA KUMAR BEHERA VS	// // 0
174	WP(C)/0013411/2021	STATE OF ODISHA PRAFULLA KUMAR BOETAI VS	RAMDAS ACHARY VS	// // 0
175	WP(C)/0013412/2021	STATE OF ODISHA MANASWINI PATNAIK VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
176	WP(C)/0013413/2021	STATE OF ODISHA SOUMENDRA KUMAR MOHANTY VS	AMIYA KUMAR BEHERA VS	// // 0
177	WP(C)/0013414/2021	STATE OF ODISHA SUSANTA KUMAR PRADHAN VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
178	WP(C)/0013415/2021	STATE OF ODISHA PRAMILA BALA BEHERA VS	AMIYA KUMAR BEHERA VS	// // 0
179	WP(C)/0013416/2021	STATE OF ODISHA SASMITA JENA VS	BIBHUDANANDA MOHAPATRA VS	// // 0
180	WP(C)/0013417/2021	STATE OF ODISHA NIMAI CHARAN SAHOO VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
181	WP(C)/0013418/2021	STATE OF ODISHA AMBIKA BAGARTY VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0013419/2021	DEBADATTA RAY VS ODISHA HUMAN RIGHTS COMMISSION	NIRMAL CHANDRA MOHANTY VS	// 0 //
183	WP(C)/0013420/2021	KSHETRA MOHAN SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
184	WP(C)/0013421/2021	MANOJ KUMAR BEHERA VS THE BM, BAJAJ FINANCE LTD.	DIPAK RANJAN MISHRA VS	// 0 //
185	WP(C)/0013422/2021	SHUBHENDU KUMAR PANDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
186	WP(C)/0013423/2021	M/S. NABADURGA CONSTRUCTIONS VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
187	WP(C)/0013424/2021	MALAYA KUMAR GAHIR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
188	WP(C)/0013425/2021	GHANASHYAM BHUYAN VS PRINICIPAL GENERAL MANAGER, CUTTACK	KARUNAKAR RATH VS	// 0 //
189	WP(C)/0013426/2021	JAGMOHAN SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
190	WP(C)/0013427/2021	M/S. EXECUTIVE SECURITY SERVICES PVT. LTD. VS GOVT. OF INDIA	ADITYA MISHRA VS	// 0 //
191	WP(C)/0013428/2021	NARENDRA KU. PUJHARI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
192	WP(C)/0013429/2021	BIBHUTI BHUSAN TRIPATHY VS THE STATE OF ORISSA	AKSHAYA KUMAR PANDEY VS	// 0 //
193	WP(C)/0013430/2021	DOCTOR GOUDA	DURGESH NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WP(C)/0013431/2021	DIRECTOR OF ELEMENTARY EDUCATIO, ORISSA PRAFULLA KUMAR PRADHAN	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
195	WP(C)/0013432/2021	STATE OF ODISHA SWARNALATA SENAPATI @ SUBASINI NAYAK	KIMANSU BHUSAN SUTAR	//
		VS	VS	0
196	WP(C)/0013433/2021	STATE OF ODISHA ANUSUYA BEHERA	DEBENDRA KUMAR SAHOO 1	//
		VS	VS	0
197	WP(C)/0013434/2021	STATE OF ODISHA DHANESWAR NAYAK	BIGYAN KUMAR SHARMA	//
		VS	VS	0
198	WP(C)/0013435/2021	REGIONAL DIRECTOR, RBI, BBSR T.PRAMOD KUMAR SUBUDHI	MANMAYA KUMAR DASH	//
		VS	VS	0
199	WP(C)/0013436/2021	STATE OF ODISHA PRANA KRUSHNA SARANGI	SIDHARTH PRASAD DAS	//
		VS	VS	0
200	WP(C)/0013437/2021	STATE OF ODISHA HADI SWAIN	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
201	WP(C)/0013438/2021	STATE OF ODISHA PRATIVA RANI CHAND	CHITTARANJAN PATTNAIK	//
		VS	VS	0
202	WP(C)/0013439/2021	STATE OF ODISHA JYOTSNA RANI SAHOO	SAILABALA JENA	//
		VS	VS	0
203	WP(C)/0013440/2021	STATE OF ODISHA ARSU MURMU	SWARUP KUMAR PATNAIK	//
		VS	VS	0
204	WP(C)/0013441/2021	THE GENERAL MANAGER, SOUTH EASTERN RAILWAYS ANANDA MEHER	SAMARENDRA PATTANAIAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0013442/2021	STATE OF ODISHA HARESH CHANDRA NANDI VS	B.DASH VS	// // 0
206	WP(C)/0013443/2021	STATE OF ODISHA UNION OF INDIA VS	CHANDRAKANTA PRADHAN (CGC) VS	// // 0
207	WP(C)/0013444/2021	AKHILA CHANDRA SAHOO SANJAY KUMAR MOHAPATRA VS	MALAYA KUMAR MISHRA VS	// // 0
208	WP(C)/0013445/2021	THE COMMNR. OF C AND S, ODISHA SANJAY KUMAR MOHAPATRA VS	MALAYA KUMAR MISHRA VS	// // 0
209	WP(C)/0013446/2021	THE COMMNR. OF C AND S, ODISHA PABITRA KUMAR DASH VS	BANABIHARI RAY VS	// // 0
210	WP(C)/0013447/2021	STATE OF ODISHA SANANDA KU. BHUE VS	SUSANTA KUMAR SAHU VS	// // 0
211	WP(C)/0013448/2021	STATE OF ODISHA SANANDA KU. BHUE VS	SUSANTA KUMAR SAHU VS	// // 0
212	WP(C)/0013449/2021	STATE OF ODISHA CHITTARANJAN PATTANAİK VS	BANABIHARI RAY VS	// // 0
213	WP(C)/0013450/2021	STATE OF ODISHA SANANDA KU. BHUE VS	SUSANTA KUMAR SAHU VS	// // 0
214	WP(C)/0013451/2021	STATE OF ODISHA PRABODHA KUMAR MISHRA VS	BANABIHARI RAY VS	// // 0
215	WP(C)/0013452/2021	STATE OF ODISHA BIDYADHAR MALLICK VS	NIRANJAN PANDA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0013453/2021	BIJOYLAXMI NAYAK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY 1 VS	// 0 //
217	WP(C)/0013454/2021	MANAS KUMAR PARIDA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
218	WP(C)/0013455/2021	MAHESWAR JENA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
219	WP(C)/0013456/2021	BIBHUTI KUMAR SAMANTRAY VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
220	WP(C)/0013457/2021	SNEHALATA PANDA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
221	WP(C)/0013458/2021	DASHARATHI JENA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
222	WP(C)/0013459/2021	HARI BOI VS UNION OF INDIA	TRILOCHAN NANDA VS	// 0 //
223	WP(C)/0013460/2021	SITAKANT PRADHAN VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
224	WP(C)/0013461/2021	MADAN DEHURY VS STATE OF ODISHA	ANAMIKA MISHRA VS	// 0 //
225	WP(C)/0013462/2021	CHITRA MOHARANA VS STATE OF ODISHA	ANAMIKA MISHRA VS	// 0 //
226	WP(C)/0013463/2021	PRASANTA KUMAR JENA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
227	WP(C)/0013464/2021	SHANTANU KUMAR PAL	RAJENDRA NARAYAN ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0013465/2021	BHABESH KUMAR NAYAK	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0013466/2021	MILAN BERA	SATRUGHNA DASH A	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0013467/2021	NALINI KUMAR PATTNAIK	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0013468/2021	DIPTIRANI PATTNAIK	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0013469/2021	LAXMIDHAR MAJHI	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0013470/2021	GADI KAT. MEYA	HARIHAR PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0013471/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL, (S AND ME)	//
		VS	VS	0
		SARAT KU. MAJHI		//
235	WP(C)/0013472/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL, (S AND ME)	//
		VS	VS	0
		KALI CHARAN MALLIK		//
236	WP(C)/0013473/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL, (S AND ME)	//
		VS	VS	0
		LAXMIKANTA KAR		//
237	WP(C)/0013474/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL, (S AND ME)	//
		VS	VS	0
		MANOJ KUMAR BEHERA		//
238	WP(C)/0013475/2021	STATE PROJECT DIRECTOR, ODISHA SCHOOLS	SENIOR STANDING COUNSEL, (S AND ME)	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0013476/2021	BIRENDRA KUMAR BISWAL STATE OF ODISHA VS	SENIOR STANDING COUNSEL, (S AND ME) VS	// // 0
240	WP(C)/0013477/2021	KANHU CHARAN KARNA MANORANJAN PATI VS	TANMAY MISHRA VS	// // 0
241	WP(C)/0013478/2021	STATE OF ODISHA NIRMAL CHANDRA GAHIR VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
242	WP(C)/0013479/2021	STATE OF ODISHA LAXMIKANTA MOHANTY VS	TANMAY MISHRA VS	// // 0
243	WP(C)/0013480/2021	STATE OF ODISHA ANJAN KUMAR DEY VS	V.NARASINGH VS	// // 0
244	WP(C)/0013481/2021	STATE OF ODISHA BHAGATRAM DHANGADAMAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
245	WP(C)/0013482/2021	STATE OF ODISHA KANCHANBALA JENA VS	SURYA KANTA DWIBEDI VS	// // 0
246	WP(C)/0013483/2021	STATE OF ODISHA MAMATA RANI PATI VS	MANOJ KUMAR MOHNATY (2) VS	// // 0
247	WP(C)/0013484/2021	STATE OF ODISHA BHASKAR BAGARTY VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
248	WP(C)/0013485/2021	STATE OF ODISHA BIBHU PRASAD ROUT VS	ASHOK KUMAR ROUT VS	// // 0
249	WP(C)/0013486/2021	R.T.O., CUTTACK DEBASHIS PAIKARAY VS UNION OF INDIA	LAXMIDHAR DASH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0013487/2021	SIBANEE MOHANTY VS STATE OF ODISHA	AMIYA KUMAR BEHERA VS	// 0 //
251	WP(C)/0013488/2021	SHAILAJA VS STATE OF ODISHA	AMIYA KUMAR BEHERA VS	// 0 //
252	WP(C)/0013489/2021	PRASANNA KUMAR MALLICK VS STATE OF ODISHA	AMIYA KUMAR BEHERA VS	// 0 //
253	WP(C)/0013490/2021	GITANJALI BEHERA VS STATE OF ODISHA	AMIYA KUMAR BEHERA VS	// 0 //
254	WP(C)/0013491/2021	AKSHAYA KUMAR BEURIA VS STATE OF ODISHA	AMIYA KUMAR BEHERA VS	// 0 //
255	WP(C)/0013492/2021	DR. PRADEEP KUMAR PANIGRAHY VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
256	WP(C)/0013493/2021	ABHAY KANT PATHAK VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
257	WP(C)/0013494/2021	AKASH KUMAR PATHAK VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
258	WP(C)/0013495/2021	KAMAL LOCHAN DORA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
259	WP(C)/0013496/2021	BACHAN DEHURY VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
260	WP(C)/0013497/2021	RAJU SINGH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
261	WP(C)/0013498/2021	MD. MIRAJUDDIN SAHAJI	VIVEKANANDA JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0013499/2021	BINAPANI BEHERA	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0013500/2021	PRANAB RANJAN DAS	K.P.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0013501/2021	AMIYA KUMAR ACHARYA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0013502/2021	PRAMOD KUMAR SAMAL	SUBASH CHANDRA PANI	//
		VS	VS	0
		ASST. R.T.O., KHORDHA		//
266	WP(C)/0013503/2021	LAKHVIR SINGH	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O., ROURKELA		//
267	WP(C)/0013504/2021	SANJAY KUMAR KHUNTIA	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O., BBSR 1		//
268	WP(C)/0013505/2021	SANJAY KUMAR KHUNTIA	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O., BBSR 1		//
269	WP(C)/0013506/2021	SANJAY KUMAR KHUNTIA	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O., BBSR 1		//
270	WP(C)/0013507/2021	KAILASH CHANDRA MUDULI	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O., BBSR 1		//
271	WP(C)/0013508/2021	SHUKADEB BEHERA	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O., CUTTACK		//
272	WP(C)/0013509/2021	ROHIT KUMAR PRUSTY	PRAFULLA KUMAR RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0013510/2021	STATE OF ODISHA BIJAYA KUMAR SAHU VS	PRAFULLA KUMAR RATH VS	// // 0
274	WP(C)/0013511/2021	STATE OF ODISHA ODISHA STATE BEVERAGES CORPORATION VS	INDRANIL KUMAR SAHOO VS	// // 0
275	WP(C)/0013512/2021	STATE OF ODISHA INDRAMANI JENA VS	LAXMI KANTA MOHANTY VS	// // 0
276	WP(C)/0013513/2021	STATE OF ODISHA NIROJ KUMAR BISWAL VS	PRASANTA KUMAR NANDA VS	// // 0
277	WP(C)/0013514/2021	BARIPADA MUNICIPALITY NARAHARI DHAL VS	LAXMI KANTA MOHANTY VS	// // 0
278	WP(C)/0013515/2021	STATE OF ODISHA SUNANDA BEHERA VS	PRASANTA KUMAR NANDA VS	// // 0
279	WP(C)/0013516/2021	BARIPADA MUNICIPALITY KARTIKESWAR RAJ VS	LAXMI KANTA MOHANTY VS	// // 0
280	WP(C)/0013517/2021	STATE OF ODISHA RABINARAYAN BHUYAN VS	LAXMI KANTA MOHANTY VS	// // 0
281	WP(C)/0013518/2021	STATE OF ODISHA M/S SADHAV OFFSHORE ENGINEERING CO. VS	ASOK MOHANTY VS	// // 0
282	WP(C)/0013519/2021	BOARD OF TRUSTEES OF PARADIP PORT TRUST SHRADDHAKAR PRADHAN VS	K.K.SWAIN VS	// // 0
283	WP(C)/0013520/2021	STATE OF ODISHA SUDAM MAHALIK VS	AMIT PRASAD BOSE VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0013521/2021	ANANTA CHARAN ROUSTRAY VS CUTTACK MUNICIPAL CORPORATION	PRABHU PRASANNA BEHERA VS	// 0 //
285	WP(C)/0013522/2021	SATYANANDA MAHALIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
286	WP(C)/0013523/2021	CHHABI ROUT VS STATE OF ODISHA	BISWAJIT MOHANTY - 5 VS	// 0 //
287	WP(C)/0013524/2021	BINAPANI MANGAL VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
288	WP(C)/0013525/2021	GOKULANANDA PANY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
289	WP(C)/0013526/2021	JAYANTI NAYAK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
290	WP(C)/0013527/2021	AUROBINDA DAS VS STATE OF ODISHA	SHASHANKA SEKHAR PATRA VS	// 0 //
291	WP(C)/0013528/2021	JAYANTA KUMAR MAJHI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
292	WP(C)/0013529/2021	HEMANTA KUMAR PATRA VS STATE OF ODISHA	BIDYUT LATA MOHANTY VS	// 0 //
293	WP(C)/0013530/2021	KAMINI MUNI VS ELECTION OFFICER CUM BDO, SHERAGADA	PRAFULLA KUMAR RATH VS	// 0 //
294	WP(C)/0013531/2021	MINATI PATTNAIK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
295	WP(C)/0013532/2021	SAYED JAWED @ RAJA	RABINDRA NATH PRUSTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :08/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		GOVT. OF ODISHA		//
296	WP(C)/0013533/2021	RABINARAYAN MOHANTY	AMIYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0013534/2021	RIPSITA PRIYADARSHINI PATRA	BIDYADHAR MANASINGH	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0013535/2021	PREM CHAND BEHERA	BIDYADHAR MANASINGH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0013536/2021	GIRISH KUMAR RATHA	RAJKISHOR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0013537/2021	SASHI BHUSAN SAMAL	SUSANTA KUMAR BARAL	//
		VS	VS	0
		THE COMMNR, LR AND S, ODISHA		//
301	WP(C)/0013538/2021	SASHI BHUSAN SAMAL	SUSANTA KUMAR BARAL	//
		VS	VS	0
		THE COMMNR, LR AND S, ODISHA		//
302	WP(C)/0013539/2021	DAMODAR MOHAPATRA	LAXMIDHAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0013540/2021	PRABHATI SABAR	UMA CHARAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0013541/2021	LADU KISHORE MOHAPATRA	P.K.MISHRA	//
		VS	VS	0
		REGISTRAR, OAT, BBSR		//
305	WP(C)/0013542/2021	DR. GOURI SANKAR PRASAD MISHRA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		AO, THE INSURANCE OMBUDSMAN, ODISHA		//
306	WP(C)/0013543/2021	KUMARI ROUL	LAXMIDHAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0013544/2021	STATE OF ODISHA NISHAT KHANAM VS	AMIYA KUMAR BEHERA VS	// // ()
308	WP(C)/0013545/2021	STATE OF ODISHA M/S. PANIGRAHI AND CO. VS	SUBASH CHANDRA RATH VS	// // ()
309	ABLAPL/0004633/2021	RESERVE BANK OF INDIA PRAKASH CHANDRA BEHERA VS	A.B.PARIDA VS	// RASGOBINDPUR /88 /2021 ()
310	ABLAPL/0004634/2021	STATE OF ODISHA PRAKASH CHANDRA BEHERA VS	A.B.PARIDA VS	// RASGOBINDPUR /90 /2021 ()
311	ABLAPL/0004635/2021	STATE OF ODISHA PRAKASH CHANDRA BEHERA VS	A.B.PARIDA VS	// RASGOBINDPUR /86 /2021 ()
312	ABLAPL/0004636/2021	STATE OF ODISHA UMAKANTA PANDA VS	A.B.PARIDA VS	// RASGOBINDPUR /87 /2021 ()
313	ABLAPL/0004637/2021	STATE OF ODISHA UMAKANTA PANDA VS	A.B.PARIDA VS	// RASGOBINDPUR /89 /2021 ()
314	ABLAPL/0004638/2021	STATE OF ODISHA SOMYA RANJAN SWAIN VS	KASHINATH PATNAIK VS	// MAHILA P.S. BUXIBAZAR /24 /2021 ()
315	ABLAPL/0004639/2021	STATE OF ODISHA LITUNA MALLIK VS	VIVEKANAND JENA VS	// //0 ()
316	ABLAPL/0004640/2021	STATE OF ODISHA RANAJITA KUMAR SWAIN VS	BISWARANJAN DALAI VS	// MAHANGA /77 /2021 ()
317	ABLAPL/0004641/2021	STATE OF ODISHA BIJAYA@BIJAYA KUMAR SETHI VS STATE OF ODISHA	MANORANJAN ACHARYA VS	// ODAGAON /202 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :08/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0004642/2021	BIJAYA @ BIJAYA KUMAR SETHI VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH SADAR /120 /2020 () //
319	ABLAPL/0004643/2021	SURENDRA SAMAREADY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MACHHKUND /17 /2021 () //
320	ABLAPL/0004644/2021	SOUMYA RANJAN DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	INDUSTRIAL /65 /2019 () //
321	ABLAPL/0004645/2021	RAKESH SENAPATI VS STATE OF ODISHA	BISHNU BRATA SINGH VS	BALASORE TOWN /65 /2021 () //
322	ABLAPL/0004646/2021	LAXMIKANTA SIAL @ TERU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /99 /2021 () //
323	ABLAPL/0004647/2021	BADAL PATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /60 /2021 () //
324	ABLAPL/0004648/2021	BAGHA @ DHIRESH KHOTEI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /63 /2021 () //
325	ABLAPL/0004649/2021	SUMANTA SAMAL VS STATE OF ODISHA	M.R.KHATUA VS	Tantiapal Marine /60 /2020 () //
326	ABLAPL/0004650/2021	MUNISH KUMAR BEHERA VS STATE OF ODISHA	M.R.KHATUA VS	SATYABADI /302 /2020 () //
327	ABLAPL/0004651/2021	BADAL KUMAR SAMAL VS STATE OF ODISHA	M.R.KHATUA VS	KUJANGA /74 /2021 () //
328	ABLAPL/0004652/2021	SAIK RANJAN ALI VS STATE OF ODISHA	M.R.KHATUA VS	TIRTOL /198 /2020 () //
329	ABLAPL/0004653/2021	NISHIKANTA AGASTI	JAYANTA KUMAR MAJHI	KHANTAPADA /101 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0004654/2021	SALIM UDDIN AHMED	JAYADEBA BEHERA	ITAMATI /78 /2019
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0004655/2021	HEMANTA MEHER	SITIKANT MISHRA	KHARIAR /82 /2021
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0004656/2021	DINESH KUMAR PATRA	JUGALA KISHORE PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0004657/2021	DIPU PRADHAN @ DEEPAK DAS	JAYANTA KUMAR MAJHI	BALASORE SADAR /64 /2021
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0004658/2021	PRAMOD KUMAR SENAPATI	BISWARANJAN DALAI	RAGHUNATHPUR /208 /2020
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0004659/2021	PRAKASH KUMAR NAIK	K.K.MOHANTA	JHARPOKHARIA /161 /2020
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0004660/2021	DILLIP PRADHAN	SURYAKANTA DWIBEDI	CHANDAPUR /66 /2020
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0004661/2021	SAROJ KU. PANDA	PRASHANTA KUMAR NAYAK	BHADRAK RURAL /91 /2021
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0004662/2021	CHINTAMANI MALLIK	MOHENDRA KUMAR MOHAPATRO	BELPARA /50 /2021
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0004663/2021	BIKRAM DALEI	ALEKHA KUMAR SAHOO	BEGUNIA P.S. /62 /2021
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0004664/2021	MUNA @ MRUTUNJAYA ROUSTRAY	MANAS CHAND	NIRAKARPUR /63 /2021
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0004665/2021	STATE OF ODISHA BIMALA PANDA VS	SARADA PRASAD DASH VS	// SORO /135 /2021 ()
342	ABLAPL/0004666/2021	STATE OF ODISHA AKSHAYA PRADHAN VS	PRAVASH RANJAN SAMAL VS	// NIHALPRASAD /40 /2021 ()
343	ABLAPL/0004667/2021	STATE OF ODISHA DEBASISH PANDA VS	SARADA PRASAD DASH VS	// SORO /135 /2021 ()
344	ABLAPL/0004668/2021	STATE OF ODISHA RAJUNU @ RAJKISHORE DAS VS	TARA PRASAD MOHAPATRA VS	// BASELI SAHI PS /34 /2020 ()
345	ABLAPL/0004669/2021	STATE OF ODISHA SUBASISH PANDA VS	SARADA PRASAD DASH VS	// SORO /135 /2021 ()
346	ABLAPL/0004670/2021	STATE OF ODISHA SK. SADIK KADRI @ NANO @ NUNO VS	DEBASISH SAMAL VS	// BHANDARIPOKHARI /155 /2019 ()
347	ABLAPL/0004671/2021	STATE OF ODISHA SURYAMANI DAS VS	JIBANANANDA MOHANTY VS	// JAJPUR ROAD /498 /2020 ()
348	ABLAPL/0004672/2021	STATE OF ODISHA SURENDRA PATRA VS	SANJAY KUMAR PRADHAN VS	// BERHAMPUR SADAR /51 /2021 ()
349	ABLAPL/0004673/2021	STATE OF ODISHA BISWARANJAN PRADHAN VS	BIPIN KUMAR NAYAK VS	// BALANGA /76 /2021 ()
350	ABLAPL/0004674/2021	STATE OF ODISHA MAHATA @ MAHATAB MALIK VS	UNMESH CHANDRA JENA VS	// PIRAHAT P.S /48 /2021 ()
351	ABLAPL/0004675/2021	STATE OF ODISHA SRIRAM CHINTAMANI DORA VS STATE OF ODISHA	KAMAL KUMAR SAMAL VS	// PATTAPUR (ASKA) /100 /2021 () //

ORISSA HIGH COURT**FILING REPORT AS ON :08/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0004676/2021	PATYADU SUDAM DORA VS STATE OF ODISHA	KAMAL KUMAR SAMAL VS	PATTAPUR (ASKA) /100 /2021 () //
353	ABLAPL/0004677/2021	MANASI DAS VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	CDA-II /13 /2021 () //
354	ABLAPL/0004678/2021	ALOK CHANDRA NAYAK VS STATE OF ODISHA	BALARAM NAYAK VS	NIMAPADA /10 /2021 () //
355	ABLAPL/0004679/2021	CHTTARANJAN LENKA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	DERABIS /74 /2021 () //
356	ABLAPL/0004680/2021	SANJAY KUMAR BEHERA VS STATE OF ODISHA	G.C.PANDA VS	CHAULIAGANJA /140 /2021 () //
357	ABLAPL/0004681/2021	BADA @ ARJUN MOHARANA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /225 /2020 () //
358	ABLAPL/0004682/2021	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /117 /2021 () //
359	ABLAPL/0004683/2021	KARUNAKAR MAHALIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BAISINGA /103 /2021 () //
360	ABLAPL/0004684/2021	SOUMYA RANJAN DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /177 /2017 () //
361	ABLAPL/0004685/2021	SAGAR RANA VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHY VS	SAMBALPUR VIGILANCE /46 /2020 () //
362	ABLAPL/0004686/2021	MANIA @ MITANSHU SEKHAR DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /89 /2021 () //
363	ABLAPL/0004687/2021	PRASANTA @ PRASANTA BEHERA	DIBYA JYOTI SAHOO	PURUNABAZAR /55 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :08/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0004688/2021	JADUMANI BARIHA	AMIT PATNAIK	PATNAGARH /76 /2021
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0004689/2021	BALLABHI RANA	SAROJ KUMAR PADHY	SAMBALPUR VIGILANCE /46 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0004690/2021	LINGARAJ JENA	BHAKTA BHUSHAN BARIK	SAHID NAGAR P.S. /141 /2021
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0004691/2021	JUGAL KISHORE SAHU	GEETANJALI MAJHI	THELKOLOI PS /50 /2021
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0004692/2021	NIKHAT TAHER	ABHAS MOHANTY	CHAULIAGANJA /145 /2021
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0004693/2021	NARENDRA ROUT @ HAPPY	BICHITRA NARAYANA SATAPATHY	PARADEEP /50 /2021
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0004694/2021	PRANAB BEHERA	JAYANTA KUMAR MAJHI	BHOGRAI /159 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0004695/2021	LAXMIDHAR SAHOO	SURYA NARAYAN MISHRA	SATYABADI /147 /2021
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0004696/2021	AJIT CHANDRA NAIK	ASIT KU JENA	JATNI P.S. /167 /2021
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0004697/2021	BISWAJIT BARIK @ MUNA	ASIT KU JENA	JATNI P.S. /379 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0004698/2021	HARIHARA PRADHAN	PRDIPTA KISHORE BHUYAN	DERABIS /82 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :08/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0004699/2021	STATE OF ODISHA ARJUN PALTASINGH VS	NEPOLEON SAHANI VS	// TANGI (KHURDA) /107 /2021 ()
376	ABLAPL/0004700/2021	STATE OF ODISHA GOLEKH PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// BAGHAMARI /22 /2021 ()
377	WPC(OA)/0000818/2017	STATE OF ODISHA GOPINATH DAS VS	M/S ROJALIN PRADHAN, D.K. SAHU, B.B. PRADHAN VS	// // ()
378	WPC(OA)/0002044/2017	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	M/S RAMAKANTA SAHOO, A.R. MISHRA, P.K. KHATEI VS	// // ()
379	WPC(OA)/0002101/2019	STATE OF ODISHA JYOTIPRAKASH BEJA VS	M/S KRISHNA CHANDRA SAHU, D.K. MAHALIK VS	// // ()
380	WPC(OA)/0002102/2019	STATE OF ODISHA TAPAN KUMAR SAHOO VS	M/S KRISHNA CHANDRA SAHU, D.K. MAHALIK VS	// // ()
381	WPC(OA)/0002226/2019	STATE OF ODISHA KANHU CHARAN MAHAPATRA VS	M/S GYANA RANJAN TRIPATHY, S.N. PATTANAİK, S. PATTNAİK VS	// // ()
382	WPC(OA)/0002238/2019	STATE OF ODISHA ARJUN SAHOO VS	M/S MANAS PATI, S. KAR, P. DAS, S.S. DAS, S.S. PATI, B. PANDA VS	// // ()
383	WPC(OAC)/0001397/2018	STATE OF ODISHA ALOK PRADHAN VS	M/S SHASHI BHUSAN JENA, S. BEHERA VS	// // ()
384	WPC(OAC)/0004258/2016	DIRECTOR GENERAL OF POLICE PASUPATI NAYAK VS STATE OF ODISHA	M/S HARIPRASAD RATH, A.K. BEHERA VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :08/04/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2021 ELPET/11/2019	SUSANTA KU.PRADHAN-MP	M/S.PITAMBAR ACHARYA
2	20/2021 CRLLP/14/2021	STATE OF ODISHA-MP	DILLIP KUMAR MISHRA (A.G.A.)
3	22/2021 ARBP/54/2011	BUDHRAJA MINING and CO-MP	
4	41/2021 JCRLA/57/2014	BASANTA KU.PANDA-MP	M/S.M.R.DHAL,P.R.SINGHH,S.KANUNGO,S.DAS,L.RAJ
5	42/2021 WPC(OA)/2044/2017	BIJAYA KUMAR BEHERA-MP	
6	54/2021 MATA/51/2020	NALINI BARIK-MP	SRINIVAS MOHANTY
7	67/2021 RPFAM/34/2021	SANJAY KUMAR DANDASENA-MP	AMIT KUMAR NATH
8	68/2021 RPFAM/22/2021	SANTOSH KUMAR DAS-MP	ACHUTANANDA PATTANAIAK
9	85/2021 CRLMP/653/2021	SUBAS CHANDRA MAHAPATRA-MP	DEVASHIS PANDA
10	86/2021 CRLMP/103/2021	BHIKARI CHARAN PRAHARAJ-MP	DEVASHIS PANDA
11	155/2021 TRP(C)/139/2021	SARTHAK PATTANAIAK-MP	S.D.DAS
12	156/2021 TRP(C)/140/2021	ITISHREE DAS-MP	NRUSINGH CHARAN ROUT
13	175/2021 FAO/87/2021	BATAKRUSHNA LENKA-MP	S.S.JENA
14	207/2021 CMP/219/2021	SUCHITRA BISWAL-MP	S.S.JENA
15	208/2021 CMP/220/2021	PRAMILA NAYAK-MP	PRASANNA KUMAR DASH
16	209/2021 CMP/221/2021	ANUPAMA BARIK-MP	S.S.JENA
17	211/2021 CRLREV/152/2021	PADMA LOCHAN BEHERA-MP	M.M.SWAIN
18	212/2021 CRLREV/153/2021	TANKADHAR PATRA-MP	PARTHA SARATHI DAS
19	213/2021 CRLREV/153/2021	TANKADHAR PATRA-MP	PARTHA SARATHI DAS
20	216/2021 CONTC/1589/2021	AMIT KUMAR MISHRA-MP	MR KRISHNA CH SAHU
21	217/2021 CONTC/1589/2021	AMIT KUMAR MISHRA-MP	MR KRISHNA CH SAHU
22	242/2021 RSA/446/2018	GOLAP SUNDARI PARIDA-MP	BIDYADHAR PRADHAN
23	243/2021 RSA/446/2018	GOLAP SUNDARI PARIDA-MP	BIDYADHAR PRADHAN
24	361/2021 BLAPL/6565/2020	JYOTISH NAIK-MP	S.R.ROUT
25	362/2021 BLAPL/464/2020	KHIROD KUMAR DASH-MP	SATYA RANJAN MULIA
26	363/2021	SHRAWAN KUMAR PANDEY-MP	AMIT PRASAD BOSE

27	BLAPL/1622/2020 364/2021	CHANDRA SEKHAR KHORA-MP	AMIT PRASAD BOSE
28	BLAPL/6303/2020 369/2021	JAYANTA SAMANTARAY-MP	MR.SARATHI JYATI MOHANTY,M/S.SAMARENDRA B
29	CRLA/429/2015 370/2021	SANTOSH SAHOO-MP	M/S.SRINIBASH SATAPATHY
30	CRLA/510/2016 388/2021	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO	SUBRAMPSATPATHY
31	MACA/378/2020 389/2021	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO	SUBRAMPSATPATHY
32	MACA/377/2020 390/2021	THE MANAGER, M/S. BHARATI AXA G.I.CO. LTD.-MP	ADAM ALI KHAN
33	MACA/100/2020 535/2021	SAMEER PATTNAIK-MP	PARTHA SARATHI NAYAK
34	ABLAPL/3555/2021 536/2021	APARAJITA PANDA-MP	PRAVASH CH. JENA
35	ABLAPL/63/2021 593/2021	PAPU @ PRASANTA PRADHAN-MP	SOURA CHANDRA MOHAPATRA
36	CRLMC/752/2021 594/2021	AJAY KUMAR NAYAK-MP	J.K.KHUNTIA
37	CRLMC/34/2021 596/2021	SAROJ KUMAR SAHU @ HADU-MP	SAROJ KUMAR MISHRA
38	CRLMC/754/2021 597/2021	SUNIL @ BABLU DUTTA @ MUNDA-MP	SIDHARTHA DAS
39	CRLMC/758/2021 598/2021	KHIRODRA KUMAR DHARUA-MP	SAROJ KU.PADHY
40	CRLMC/647/2020 602/2021	PADMA CHARAN MOHANTY-MP	DEEPAK RANJAN SUNDARAY
41	CRLMC/393/2021 603/2021	GURUPRASAD DAS-MP	SANJIB KUMAR BHANJADEO
42	CRLMC/761/2021 826/2021	THE AUTHORISED OFFICER, UNION BANK OF INDIA-MP	AMIT KUMAR NATH
43	WA/314/2021 827/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
44	WA/317/2021 828/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
45	WA/317/2021 829/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
46	WA/317/2021 830/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
47	WA/317/2021 831/2021	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
48	WA/318/2021 832/2021	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
49	WA/318/2021 833/2021	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
50	WA/318/2021 834/2021	JAYAPRAKASH BAG-MP	SUJATA JENA
51	WA/319/2021 835/2021	KANAKALATA MAHANAND-MP	SUJATA JENA
52	WA/320/2021 836/2021	SANAT KUMAR AGHARIA-MP	SUJATA JENA
53	WA/321/2021 837/2021	CHITTARANJAN PANDA-MP	SUJATA JENA
54	WA/322/2021 838/2021	SUNIL KUMAR NAIK-MP	SUJATA JENA
55	WA/323/2021 5885/2021	BINAPANI DASH-MP	SANGRAM MISHRA
56	WP(C)/13377/2021 5886/2021	NIRUPAMA MAHANTA-MP	KARUNAKAR RATH
57	WP(C)/13380/2021 5887/2021	DEBASIS MALLICK-MP	KARUNAKAR RATH
	WP(C)/13385/2021		

58	5888/2021 WP(C)/13388/2021	BANANI GOSWAMI-MP	KARUNAKAR RATH
59	5889/2021 WP(C)/13386/2021	ORISSA SECURITY AND SERVICE EMPLOYEES UNION-MP	SOMANATH MISHRA
60	5890/2021 WP(C)/12974/2021	BABITA AGARWAL-MP	SUMAN MODI
61	5891/2021 WP(C)/13395/2021	PURASTTAM NAYAK-MP	SATYA NARAYAN MISHRA 4
62	5892/2021 WP(C)/13398/2021	BIJAY KUMAR PRADHAN-MP	H.N.MOHAPATRA
63	5893/2021 WP(C)/13401/2021	SABITA SAHOO-MP	SARBESWAR BEHERA
64	5894/2021 WP(C)/13404/2021	KALUCHARAN SAHOO-MP	RANJAN KUMAR ROUT
65	5895/2021 WP(C)/13410/2021	PRAVAT NALINI BEHERA-MP	AMIYA KUMAR BEHERA
66	5896/2021 WP(C)/13411/2021	PRAFULLA KUMAR BOETAI-MP	RAMDAS ACHARY
67	5897/2021 WP(C)/13413/2021	SOUMENDRA KUMAR MOHANTY-MP	AMIYA KUMAR BEHERA
68	5898/2021 WP(C)/13415/2021	PRAMILA BALA BEHERA-MP	AMIYA KUMAR BEHERA
69	5899/2021 WP(C)/13418/2021	AMBIKA BAGARTY-MP	RAGHUNATH DAS MOHAPATRA
70	5900/2021 WP(C)/13419/2021	DEBADATTA RAY-MP	NIRMAL CHANDRA MOHANTY
71	5901/2021 WP(C)/13421/2021	MANOJ KUMAR BEHERA-MP	DIPAK RANJAN MISHRA
72	5902/2021 WP(C)/13425/2021	GHANASHYAM BHUYAN-MP	KARUNAKAR RATH
73	5904/2021 WP(C)/13427/2021	M/S. EXECUTIVE SECURITY SERVICES PVT. LTD.-MP	ADITYA MISHRA
74	5905/2021 WP(C)/7430/2021	SATYA NARAYAN BEHERA-MP	PARTHA MUKHERJI
75	5906/2021 WP(C)/13432/2021	SWARNALATA SENAPATI @ SUBASINI NAYAK-MP	HIMANSU BHUSAN SUTAR
76	5907/2021 WP(C)/13434/2021	DHANESWAR NAYAK-MP	BIGYAN KUMAR SHARMA
77	5908/2021 WP(C)/13435/2021	T.PRAMOD KUMAR SUBUDHI-MP	MANMAYA KUMAR DASH
78	5909/2021 WP(C)/13149/2021	CHAMPABATI MINZ-MP	DINESH KUMAR MOHANTY
79	5910/2021 WP(C)/13439/2021	JYOTSNA RANI SAHOO-MP	SAILABALA JENA
80	5911/2021 WP(C)/13213/2021	DR. NAMITA SATAPATHY-MP	DILIP KUMAR SAHU
81	5912/2021 WP(C)/13443/2021	UNION OF INDIA-MP	CHANDRAKANTA PRADHAN (CGC)
82	5913/2021 WP(C)/10563/2021	KHAGESWAR KHATUA-MP	DINESH RAY
83	5914/2021 WP(C)/16/2021	GAYATRI PANDA-MP	GYANA RANJAN SETHI
84	5915/2021 WP(C)/4963/2021	DALIT ADIBASI SURAKHSHYA MANCH, ODISHA-MP	BRAHMANANDA TRIPATHY
85	5916/2021 WP(C)/13459/2021	HARI BOI-MP	TRILOCHAN NANDA
86	5918/2021 WP(C)/11330/2020	KISHORE CHANDRA DHAL-MP	S.K.OJHA
87	5919/2021 WP(C)/10041/2015	M/S.HINDUSTAN COPPER LTD.-MP	CHANDRAKANTA PRADHAN
88	5920/2021 WP(C)/11330/2020	KISHORE CHANDRA DHAL-MP	CHANDRA KANTA PRADHAN
89	5921/2021	DIPTI KUMAR MAHANTA-MP	CHANDRA KANTA PRADHAN

90	WP(C)/5399/2021 5922/2021	SHANTANU KUMAR PAL-MP	RAJENDRA NARAYAN ROUT
91	WP(C)/13464/2021 5923/2021	MILAN BERA-MP	SATRUGHNA DASH A
92	WP(C)/13466/2021 5924/2021	LAXMIDHAR MAJHI-MP	SIDHESWAR MALLIK
93	WP(C)/13469/2021 5925/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL, (S AND ME)
94	WP(C)/13471/2021 5926/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL, (S AND ME)
95	WP(C)/13472/2021 5927/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL, (S AND ME)
96	WP(C)/13473/2021 5928/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL, (S AND ME)
97	WP(C)/13474/2021 5929/2021	STATE PROJECT DIRECTOR, ODISHA SCHOOL EDUCATION	SENIOR STANDING COUNSEL, (S AND ME)
98	WP(C)/13475/2021 5930/2021	STATE PROJECT DIRECTOR, ODISHA SCHOOL EDUCATION	SENIOR STANDING COUNSEL, (S AND ME)
99	WP(C)/13475/2021 5931/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL, (S AND ME)
100	WP(C)/13476/2021 5932/2021	MANORANJAN PATI-MP	TANMAY MISHRA
101	WP(C)/13477/2021 5934/2021	GUNANIDHI PATTNAIK-MP	SRINIVAS MOHANTY
102	WP(C)/30032/2020 5935/2021	LAXMIKANTA MOHANTY-MP	TANMAY MISHRA
103	WP(C)/13479/2021 5936/2021	DEBASHIS PAIKARAY-MP	LAXMIDHAR DASH
104	WP(C)/13486/2021 5937/2021	SIBANEE MOHANTY-MP	AMIYA KUMAR BEHERA
105	WP(C)/13487/2021 5938/2021	SHAILAJA-MP	AMIYA KUMAR BEHERA
106	WP(C)/13488/2021 5939/2021	PRASANNA KUMAR MALLICK-MP	AMIYA KUMAR BEHERA
107	WP(C)/13489/2021 5940/2021	GITANJALI BEHERA-MP	AMIYA KUMAR BEHERA
108	WP(C)/13490/2021 5941/2021	AKSHAYA KUMAR BEURIA-MP	AMIYA KUMAR BEHERA
109	WP(C)/13491/2021 5942/2021	DR. PRADEEP KUMAR PANIGRAHY-MP	PITAMBAR ACHARYA
110	WP(C)/13492/2021 5943/2021	ABHAY KANT PATHAK-MP	PITAMBAR ACHARYA
111	WP(C)/13493/2021 5944/2021	AKASH KUMAR PATHAK-MP	PITAMBAR ACHARYA
112	WP(C)/13494/2021 5945/2021	AMIYA KUMAR ACHARYA-MP	BISWABIHARI MOHANTY
113	WP(C)/13501/2021 5947/2021	SUDHIR KUMAR PANDA-MP	SIDHESWAR MALLIK
114	WP(C)/2765/2021 5948/2021	BIJAYA KUMAR SAHU-MP	PRAFULLA KUMAR RATH
115	WP(C)/13510/2021 5949/2021	HAREKRISHNA MISHRA-MP	SIDHESWAR MALLIK
116	WP(C)/1974/2021 5950/2021	SIDHARTH SANKAR MOHANTY-MP	SIDHESWAR MALLIK
117	WP(C)/1981/2021 5951/2021	NIROJ KUMAR BISWAL-MP	PRASANTA KUMAR NANDA
118	WP(C)/13513/2021 5952/2021	SUNANDA BEHERA-MP	PRASANTA KUMAR NANDA
119	WP(C)/13515/2021 5953/2021	LAKSHMI GUPTA-MP	ASHIS KUMAR MISHRA
120	WP(C)/9106/2021 5954/2021	M/S SADHAV OFFSHORE ENGINEERING CO.-MP	S.K.SANGANERIA
	WP(C)/13518/2021		

121	5955/2021 WP(C)/13520/2021	SUDAM MAHALIK-MP	AMIT PRASAD BOSE
122	5956/2021 WP(C)/13521/2021	ANANTA CHARAN ROURAY-MP	PRABHU PRASANNA BEHERA
123	5957/2021 WP(C)/13522/2021	SATYANANDA MAHALIK-MP	AMIT PRASAD BOSE
124	5958/2021 WP(C)/13523/2021	CHHABI ROUT-MP	BISWAJIT MOHANTY
125	5959/2021 WP(C)/20116/2016	BHARAT MOTORS LTD.-MP	M/S.M.R.MISHRA
126	5960/2021 WP(C)/20115/2016	SHREE BHARAT MOTORS LTD.-MP	M/S.M.R.MISHRA
127	5961/2021 WP(C)/949/2021	BYASADEV THAKUR-MP	B.N.PARIDA
128	5963/2021 WP(C)/13526/2021	JAYANTI NAYAK-MP	DAYANANDA MOHAPATRA
129	5964/2021 WP(C)/13526/2021	JAYANTI NAYAK-MP	DAYANANDA MOHAPATRA
130	5965/2021 WP(C)/16725/2018	PRANATI PRADHAN-MP	M/S.DEBENDRA MOHANTA
131	5966/2021 WP(C)/13528/2021	JAYANTA KUMAR MAJHI-MP	RAMA CHANDRA JENA
132	5967/2021 WP(C)/11160/2019	NEW INDIA AGANCY-MP	M/S.JAJATI KISHORE MOHANTY
133	5968/2021 WP(C)/13530/2021	KAMINI MUNI-MP	PRAFULLA KUMAR RATH
134	5970/2021 WP(C)/13532/2021	SAYED JAWED @ RAJA-MP	RABINDRA NATH PRUSTY
135	5971/2021 WP(C)/13533/2021	RABINARAYAN MOHANTY-MP	AMIYA KUMAR BEHERA
136	5972/2021 WP(C)/13544/2021	NISHAT KHANAM-MP	AMIYA KUMAR BEHERA
137	5973/2021 WP(C)/13545/2021	M/S. PANIGRAHI AND CO.-MP	SUBASH CHANDRA RATH
138	15/2021 OJC/2673/2000	SAIL-MP	
139	174/2021 FAO/43/2021	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	
140	206/2021 CMP/34/2019	BISWANATH MAHAPATRA-MP	
141	360/2021 BLAPL/1932/2021	BHARAT DAS-MP	
142	533/2021 ABLAPL/17126/2018	BIBHUNANDAN KESHARI NAYAK-MP	DURGA PRASAD PRADHAN
143	534/2021 ABLAPL/13185/2020	RAJA@NISHIKANTA BEHERA@NITISH KUMAR BEHERA-MP	
144	595/2021 CRLMC/296/2021	GOKULA CHARAN BARIK-MP	
145	599/2021 CRLMC/803/2020	PADU@PADMOLOCHAN BEHERA-MP	
146	600/2021 CRLMC/607/2020	UMAKANTA DAS-MP	
147	601/2021 CRLMC/606/2020	NARAN DAS-MP	
148	5903/2021 WP(C)/3402/2021	GYANA RANJAN PRADHAN-MP	
149	5917/2021 WP(C)/12728/2009	BIPIN NAYAK-MP	
150	5933/2021 WP(C)/2521/2021	STATE OF ODISHA-MP	
151	5946/2021 WP(C)/34383/2020	SANJEEB KUMAR CHINARA-MP	
152	5962/2021	BABINA KUMARI PADHY-MP	

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WP(C)/10473/2021

SASMITA JENA-MP